

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 15**

Dated Guwahati, the 11<sup>th</sup> March, 2016

**In supersession of all previous Orders / Notifications constituting Committees, Hon'ble the Chief Justice has been pleased to re-constitute the following Committees of Hon'ble Judges:-**

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY
01.	Administrative Committee	Hon'ble the Chief Justice Hon'ble Mr. Justice T. Vaiphei Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan	Registrar General
02.	Financial Affairs & Budget Committee including matters relating implementation of 13th /14th Finance Commission's recommendations and centrally sponsored schemes.	Hon'ble Mr. Justice T. Vaiphei Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Suman Shyam	Registrar (Admn.) To be assisted by JR (PM&P) & DR (Finance)
03.	Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all the States.	Hon'ble Mr. Justice T. Vaiphei Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice A.K. Goswami	Registrar (Vigilance) -cum-I/C. Recruitment Cell To be assisted by Joint Registrar (Recruitment)
04.	Committee for transfer of Judicial Officers	Hon'ble Mr. Justice T. Vaiphei Hon'ble Mr. Justice Hrishikesh Roy	Registrar (Vigilance)
05.	Committee for dealing with all matters relating to Officers and Staff of the High Court Principal Seat and Outlying Benches to deal with following matters: a) Promotion & ACP of Officers and Staff. b) All matters relating to ACRs of Officers and staff. c) Staff Welfare.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Suman Shyam	Registrar (Estt.)

06.	Committee for Buildings, Infrastructure, preparation of Vision Statement for High Court & District Court and creation of new post of Judicial Officers at all level with support staff.	Hon'ble Mr. Justice T. Vaiphei Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjai Bhuyan Hon'ble Dr.(Mrs.) Justice Indira Shah	Registrar (Admn.) to be assisted by JR (PM&P)
07.	Committee for Judicial Education and Training	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Sri R. A. Tapadar, OSD & Officiating Jt. Director, Assam Judicial Academy.
08.	Committee to monitor the construction of the building and infrastructure development etc., of Judicial Academy, Assam.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice (Retd.) A.C. Upadhyay, Director, Judicial Academy, Assam	Sri R. A. Tapadar, OSD & Officiating Jt. Director, Assam Judicial Academy.
09.	Committee for Centralized Recruitment for Officers & Staff of Subordinate Judiciary and all Benches of the High Court.	Hon'ble Mr. Justice T. Vaiphei Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice N. Chaudhury	Registrar (Admn.) To be assisted by Joint Registrar (Recruitment)
10.	Library Committee (a) for all the High Court Benches; (b) for all the District Courts including Family Court etc.	Hon'ble Mr. Justice T. Vaiphei Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice M. Zothankhuma	Registrar(Judicial) to be assisted by Librarian-cum- Research Officer (LRO)
11.	Committee to monitor implementation of Action Plan for disposal of cases in Subordinate Courts, etc.	Hon'ble Mr. Justice Ujjai Bhuyan Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Suman Shyam	Registrar (Judicial)
12.	Committee to examine the continued utility of all Judicial Officers in all the seven States under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	Hon'ble the Chief Justice Hon'ble Mr. Justice T. Vaiphei Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Suman Shyam	Registrar (Vigilance)

13.	Committee to examine contribution of Gauhati High Court in development of Law.	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice M.R. Pathak	Registrar (Judicial)
14.	Rule Committee under Section 123 of the CPC	1. Hon'ble Mr. Justice A.K. Goswami 2. Hon'ble Mr. Justice P.K. Phukan 3. Dist. & Sessions Judge, Kamrup, Guwahati. 4. Shri G.N. Sahewalla, Senior Advocate. 5. Shri Hari Kanta Deka, Senior Advocate	Registrar (Judicial)
15.	Rule Committee for all other Rules	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Nishitendu Chaudhury	Registrar (Vigilance)
16.	Committee to look/re-examine into the existing statutory rules dealing with the appointment of staff in the Gauhati High Court as well as in the subordinate Courts under the jurisdiction of the Gauhati High Court.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Paran Kumar Phukan Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar (Admn.) to be assisted by the Joint Registrar (Recruitment)
17.	Committee for holding Prel. Exam. for direct recruitment to AJS <b>Grade – I.</b>	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice P.K. Phukan	Registrar (Vigilance)
18.	Committee for holding Prel. Exam. for direct recruitment to AJS <b>Grade – III.</b>	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar (Vigilance)
19.	Committee to complete the process of selection of Chairperson and Members of Foreigners Tribunals in Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar (Judicial)
20.	Committee to monitor and look into the functioning of <b>Juvenile Justice Boards</b> in respect of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh.	Hon'ble Dr.(Mrs.) Justice Indira Shah Hon'ble Mr. Justice Nishitendu Chaudhury Hon'ble Mr. Justice M.R. Pathak	Registrar (Judicial)

21.	Committee for consideration of <b>Shetty Commission's</b> Recommendations on Revision of Pay Scale etc. of Pay Scale etc. of the Subordinate Courts' Staff of Assam.	Hon'ble Mr. Justice T. Vaiphei Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice M. Zothankhuma	Registrar (Judicial)
22.	Mediation Monitoring Committee.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Admn.)
23.	Committee for recruitment of supporting staff of Foreigners Tribunal, Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Paran Kumar Phukan	Registrar (Judicial)
24.	Committee to monitor the Daily Work Done Activity of the Judicial Officers of the Subordinate Courts of the State of Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice Paran Kumar Phukan	Registrar (Judicial)
25.	Public Interest Litigation Committee.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice M.R. Pathak Hon'ble Mr. Justice Manojit Bhuyan	Registrar (Judicial)
26.	Committee to examine the matter regarding criteria for assessment of work done by the Officers of the Assam, Nagaland, Mizoram & Arunachal Pradesh Judicial Service ' as well as the modification of the ACR formats for the Judicial Officers of all the States under the jurisdiction of Gauhati High Court (as per Full Court Resolution dated 13.10.2015 against Agenda Item No. 2.)	Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Suman Shyam	Registrar (Judicial)
27.	Committee to supervise the separation of judiciary in the State of Nagaland and Arunachal Pradesh	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam	Sri R.A. Tapadar, OSD & Officiating Jt. Director, Assam Judicial Academy.

28.	Committee for Complaints against Sexual Harassment for all High Court Benches	1. Hon'ble Mrs. Justice (Dr.) I. Shah 2. Smt. Rakhi S Choudhury, Advocate 3. Dr. Shabeena Yasmin Saikia, Astd. Prof., Deptt of Sociology, Gauhati University 4. Smt. Meera Rajbanshi, Dy. Registrar. 5. Sri K.C. Bhattacharjee, Dy. Registrar 6. Smt. Panchai Sarma, Admn. Officer(J), Establishment Section	Smt. Meera Rajbanshi, Dy. Registrar
29.	Committee to consider all matters relating to establishment of a Museum in the Principal Seat of Gauhati High Court	Hon'ble Mr. Justice A.K. Goswami Hon'ble Dr.(Mrs.) Justice Indira Shah Hon'ble Mr. Justice M.R. Pathak	Registrar General
30.	Information and Communication Technology Committee	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (IT) To be assisted by Jt. Registrar (PM & P)
31.	Committee for publication of an Annual Report for the High Court	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice L.S. Jamir	Shri K.S. Pathak, Jt. Registrar (PM&P) & Shri R.A. Tapadar, OSD
32.	Committee to look after the affairs of the Law Research Institute.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice M.R. Pathak Hon'ble Mr. Justice M. Zothankhuma	Mr. S.T. Nair, Registrar (Estt.)
33.	Committee for Implementation of National Court Management System.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Director, Judicial Academy, Assam 4. Registrar General, Gauhati High Court 5. Member-Secretary, Assam State Legal Services Authority 6. Central Project Co-ordinator, Gauhati High Court 7. Chief Engineer, PWD (Bldg.), Assam 8. Director, Assam Institute of Management 9. Technical Director, NIC, Assam State Centre-cum-E-Courts Project Co-ordinator, Assam.	Registrar (Judicial)
34.	Arrear Committee	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice Paron Kumar Phukan	Registrar (Judicial)
<b>N.B.</b> Hon'ble the Chief Justice will be the Chairman of all Committee.			

By Order,  
Sd/- H.K. Sarma,  
**REGISTRAR GENERAL**

**Memo No. HC. III - 23/ 2013/ 787 - 802 / G, Dated 11.03.2016**

**Copy to:-**

- 1) The Registrar (Admn. / Judl. / Vigilance / Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 5) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 6) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 10) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of Gauhati High Court.*
- 11) The Admn. Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr./Dr. (Mrs.) / Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
- 13) The Court Manager, Gauhati High Court, Guwahati
- 14) The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 15) The Court Officer, No.1, Gauhati High Court, Guwahati
- 16) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

**REGISTRAR GENERAL**

*11/3/16*